

Sl.No.2

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.05.2024 AT 01:00 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP(IB)/76/9/AMR/2019	Under Liquidation	9 of IBC	Global Coal Ventures Pvt Ltd Vs Empee Sugars and Chemicals Ltd
	IA (IBC)/134/2024	U/Reg. 15(1)(b) and 5(1)(c) of IBBI(Liquidation Process) Reg's, 2016	Mr.Pankaj Srivastava, Liquidator of M/s Empee Sugars and Chemicals Limited

**ORDER**

**IA (IBC)/134/2024:**

**Present:** Mr. Abhishek Anand & Mr. Ishaan Dhingra, Ld. Counsels for the Liquidator.

This Application has been filed by the Liquidator seeking to take on record the quarterly report along with payment of receipt for the period from 01.01.2024 to 31.03.2024. Heard. The report is taken on record. Accordingly, IA(IBC)/134/2024 is allowed and disposed of.

Sd/-

**SANJAY PURI  
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**